

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2004
ANSWERED ON 30.07.2026**

ELECTRIFIED VILLAGES IN RAJASTHAN

†2004. SHRI BRIJENDRA SINGH OLA:

**Will the Minister of POWER
be pleased to state:**

- (a) the total number of villages declared electrified by the Government in the country so far along with the district-wise details for the State of Rajasthan particularly regarding the status of backward areas;**
- (b) whether the Government has conducted any survey or inquiry in such declared electrified villages to ascertain families/households still without an electricity connection despite the presence of electricity poles, transformers or sub-stations, if so, the details thereof and if not, the reasons therefor;**
- (c) the concrete steps being taken by the Government to ensure that the electricity reaches every household in those villages where some families are still without power; and**
- (d) whether the Government proposes to initiate any inquiry and verification mechanism in this regard so that electrification on paper translates into electricity actually reaching households and if so, the details thereof including timeline for the same?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (d): Electricity being a concurrent subject, supply and distribution of electricity to all consumers is within the purview of the respective State Government/ distribution utility. Government of India (GoI) has been supplementing the efforts of the States through various schemes to help achieve the objective of providing quality and reliable supply of power to all consumers.

As reported by the States/ UTs, all the inhabited un-electrified census villages in the country have been electrified. A total of 18,374 villages were electrified under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) launched in 2014, including 427 villages in the State of Rajasthan (District wise details enclosed at Annexure-I). Under DDUGJY and thereafter during Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) launched in October, 2017, all willing households as reported by the States/ UTs were electrified. A total of 2.86 crore households were electrified during SAUBHAGYA period including 21,27,728 households in the State of Rajasthan. Both the schemes stand closed as on 31.03.2022.

Under ongoing Revamped Distribution Sector Scheme (RDSS) launched in 2021, grid electrification works amounting to Rs. 6,521 crore have been sanctioned for 13.65 lakh households, based on proposal submitted by the States post survey, including works for electrification of households belonging to Particularly Vulnerable Tribal Group (PVTG) identified under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), households belonging to Scheduled Caste (SC) under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote & border areas under Vibrant Villages Program (VVP), wherever found feasible (state-wise details are at Annexure-II). This includes Rs 1,765 crore sanctioned for electrification of 4.39 lakh households in the state of Rajasthan. Out of the sanction at country level, a total of 4.87 lakh households have been electrified till date including approximately 1.31 lakh households in the State of Rajasthan (District wise details are enclosed at Annexure-III).

Government of India is taking all necessary steps to support States for electrification of all households. Since most of the left-out households are in remote, hilly and forest areas, the norms for electrification under RDSS were relaxed and the ceiling limit for cost of electrification was enhanced. Grid based electrification works have been sanctioned under RDSS wherever found feasible as per the revised norms, based on proposals submitted by the States.

Further, Ministry of New and Renewable Energy (MNRE) is implementing the New Solar Power Scheme (for PVTG and Tribal Habitations/Villages) under PM-JANMAN and DAJGUA which includes electrification of un-electrified households (HHs) in PVTG and Tribal habitations/villages in identified tribal habitations/villages through off-grid solar systems; where electricity supply through grid is not techno-economically feasible.

Under this scheme, as on 30.06.2026, 11,838 households have been electrified through solar off-grid systems in ten states. State-wise details are placed at Annexure-IV.

ANNEXURE-I**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2004 ANSWERED IN THE LOK SABHA ON 30.07.2026**

District wise details of villages electrified in Rajasthan under DDUGJY:

Sr. No.	Districts	Nos. of Electrified Villages
1	Alwar	8
2	Banswara	2
3	Baran	27
4	Barmer	34
5	Bharatpur	3
6	Bhilwara	2
7	Bikaner	21
8	Bundi	1
9	Chittaurgarh	3
10	Churu	3
11	Dausa	1
12	Dhaulpur	9
13	Dungarpur	6
14	Ganganagar	5
15	Hanumangarh	6
16	Jaisalmer	113
17	Jhalawar	1
18	Jodhpur	43
19	Karauli	8
20	Nagaur	1
21	Pali	11
22	Pratapgarh	20
23	Sawai Madhopur	3
24	Sikar	1
25	Sirohi	1
26	Udaipur	94
Total		427

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2004 ANSWERED IN THE LOK SABHA ON 30.07.2026

Status of Household Electrification Works sanctioned under RDSS

Sl. No.	Name of State	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	GBS Released (Rs. Crores)	Total Households Sanctioned	Households to be electrified as per survey	Households Electrified
A.	Addl. HHs Sanctioned under RDSS						
1	Andhra Pradesh	49.24	29.55	8.73	15,475	15,475	15,320
2	Arunachal Pradesh	47.11	42.40	11.55	6,506	6,506	241
3	Assam	785.55	706.99	195.15	127,111	133,284	41,635
4	Bihar	239.14	143.49	39.18	35,467	35,467	352
5	Chhattisgarh	166.55	99.93	0.00	34,078	34,078	16,515
6	Jammu & Kashmir	106.70	96.03	18.70	15,359	15,359	0
7	Jharkhand	25.16	15.09	0.00	4,853	4,853	804
8	Kerala	0.33	0.20	0.00	40	40	11
9	Madhya Pradesh	1.13	0.68	0.18	196	196	121
10	Manipur	214.44	193.00	0.00	36,972	36,972	0
11	Meghalaya	435.70	392.13	106.25	50,501	50,501	0
12	Mizoram	79.90	71.91	0.00	15,167	15,167	1,751
13	Nagaland	69.55	62.59	17.09	10,004	10,004	20
14	Rajasthan	1,526.94	916.16	165.58	338,702	289,033	95,106
15	Uttar Pradesh	931.04	558.62	122.17	251,487	251,487	42,385
	Total (A)	4,678.47	3,328.77	684.58	941,918	898,422	214,261
B.	Electrification works sanctioned under RDSS in Vibrant Villages						
1	Himachal Pradesh*	6.08	5.47	0.54	0	0	0
2	Arunachal Pradesh	20.18	18.16	1.65	1,683	1,683	0
3	Uttarakhand	13.08	11.77	1.07	1,154	1,154	0
	Total (B)	39.34	35.41	3.26	2,837	2,837	0
C.	Electrification of PVTG Households through Grid Connectivity under PM-JANMAN						
C1	PVTG Households Sanctioned under RDSS						
1	Andhra Pradesh	88.71	53.23	27.61	24,967	24,925	24,925
2	Chhattisgarh	38.16	22.90	11.28	7,077	7,349	7,349
3	Jharkhand	74.13	44.48	22.54	12,442	11,504	11,504
4	Karnataka	3.76	2.26	1.11	1,615	1,546	1,546
5	Kerala	0.86	0.52	0.23	345	345	314
6	Madhya Pradesh	148.83	89.28	51.66	30,216	28,396	28,396
7	Maharashtra	26.61	15.97	7.87	8,556	9,216	9,216
8	Rajasthan	40.34	24.20	11.92	17,633	16,023	16,023
9	Tamil Nadu	29.89	17.93	8.83	8,603	7,814	7,384
10	Telangana	6.79	4.07	2.07	3,884	3,884	3,884
11	Tripura	61.52	55.37	43.86	11,664	11,692	11,692
12	Uttar Pradesh	1.10	0.66	0.21	316	195	195
13	Uttarakhand	0.60	0.54	0.49	669	669	669
	Sub Total (C1)	521.31	331.41	189.69	127,987	123,558	123,097
C2	PVTG Households covered under State Plan						
1	Gujarat	0	0	0	0	6,626	6,626
2	Odisha	0	0	0	0	5,738	5,721
3	West Bengal	0	0	0	0	3,372	3,372
	Sub Total (C2)	0	0	0	0	15,736	15,719
C3	Public Places Sanctioned under RDSS						
1	Madhya Pradesh	0	0	-	25	21	21
	Sub Total (C3)	0	0		25	21	21
	Total (C=C1+C2+C3)	521.45	331.49	189.69	128,012	139,315	138,837
D.	Electrification of Tribal Households identified under DA-JGUA						
D1	DA-JGUA Households Sanctioned under RDSS						
1	Andhra Pradesh	19.12	11.47	5.86	4,921	5,302	5,208
2	Arunachal Pradesh	8.20	7.38	3.37	1,938	1,938	1,866

3	Bihar	61.40	36.84	16.76	7,117	7,117	1,635
4	Chhattisgarh	218.44	131.06	0.00	39,579	39,579	25,135
5	Himachal Pradesh	0.49	0.45	0.00	93	93	21
6	Jammu & Kashmir	89.84	80.85	9.90	13,824	13,824	0
7	Jharkhand	92.44	55.47	0.00	19,467	19,467	0
8	Karnataka	41.00	24.60	9.03	5,288	5,288	1,714
9	Kerala	5.73	3.44	1.74	1,080	1,080	295
10	Madhya Pradesh	305.66	183.40	89.38	59,172	59,172	32,373
11	Maharashtra	23.60	14.16	6.97	6,961	5,228	5,228
12	Rajasthan	197.11	118.26	37.66	82,842	82,842	19,762
13	Telangana	110.73	66.44	33.58	26,525	26,525	23,748
14	Tripura	40.69	36.62	17.61	7,677	7,677	7,635
15	Uttar Pradesh	32.21	19.32	4.91	6,867	6,867	274
16	Uttarakhand	0.84	0.75	0.00	207	207	165
	SubTotal (D1)	1,247.50	790.52	236.76	283,558	282,206	125,059
D2	DA-JGUA Households covered under State Plan						
1	Odisha	0	0	-	0	36,335	0
	SubTotal (D2)	0	0		0	36,335	0
D3	DA-JGUA Public Places sanctioned under RDSS						
1	Andhra Pradesh	0.70	0.42	-	182	182	130
2	Arunachal Pradesh	0.04	0.03	-	9	9	9
3	Himachal Pradesh	0.05	0.05	-	7	7	3
4	Jharkhand	8.25	4.95	-	1,910	1,910	0
5	Kerala	0.15	0.09	-	17	17	0
6	Madhya Pradesh	3.32	1.99	-	650	650	251
7	Rajasthan	0.70	0.42	-	195	195	0
8	Telangana	2.90	1.74	-	672	8,208	7,940
9	Tripura	2.31	2.08	-	512	512	349
10	Uttar Pradesh	0.13	0.08	-	30	30	7
11	Uttarakhand	0.08	0.07	-	19	19	4
	SubTotal (D3)	18.63	11.92		4,203	11,739	8,693
D4	DA-JGUA Public Places covered under State Plan						
1	Odisha	0	0	0	0	548	0
	SubTotal (D4)	0	0	0	0	548	0
	Total (D=D1+D2+D3+D4)	1,266.13	802.44	236.76	287,761	330,828	133,752
E.	Electrification works sanctioned under PM-AJAY						
1	Andhra Pradesh	3.50	2.10	0.96	811	811	437
2	Jharkhand	6.141	3.684	0.000	1,782	1,782	0
3	Madhya Pradesh	0.002	0.001	0.000	6	6	3
4	Maharashtra	6.810	4.086	1.860	2,012	2,012	437
	Total (E)	16.45	9.87	2.82	4,611	4,611	877
	GrandTotal (A+B+C+D+E)	6,521.85	4,507.98	1,117.11	1,365,139	1,376,013	487,727

****Works sanctioned for strengthening existing distribution infrastructure and improving available voltage profile for covered Households***

**** Telangana electrification progress in PIs under DA-JGUA includes Angan Wadi Centres (AWCs)***

Source: MC Minutes, RDSS Portal, REC/PFC

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2004 ANSWERED IN THE LOK SABHA ON 30.07.2026

District wise details of household electrification works in Rajasthan under RDSS:

Sr. No.	District	Sanctioned HHs	Progress
Additional Households			
1	Banswara	14,990	9,161
2	Dungarpur	4,189	4,189
3	Naguar	15,615	12,745
4	Pratapgarh	890	890
5	Rajasmand	9,501	9,501
6	Sikar	77	41
7	Udaipur	34,590	22,442
8	Anoopgarh	42,208	207
9	Balotra	18,999	1,797
10	Barmer	26,768	3,602
11	Bikaner	28,269	11,333
12	Churu	42,079	2,009
13	Hanumangarh	13,422	444
14	Jaisalmer	32,348	451
15	Jalore	8,444	3,816
16	Jodhpur	27,791	3,301
17	Pali	1,866	350
18	Phalodi	5,460	1,920
19	Santhore	2,543	4,587
20	Sirohi	5,747	1,414
21	Sriganganagar	2,906	906
	Sub-Total	3,38,702	95,106
Households under PM JANMAN			
1	Baran	17,633	16,023
Households under DA-JGUA			
1	Ajmer	33	6
2	Banswara	2,506	200
3	Bhilwara	505	10
4	Chittorgarh	4,602	146
5	Dungarpur	1,260	170
6	Pratapgarh	2,388	796
7	Salumber	30	47
8	Sikar	17	12
9	Udaipur	13,051	3,999
10	Alwar	2,132	599
11	Baran	3,735	833
12	Bharatpur	1,248	742
13	Bundi	12,175	2,600
14	Dausa	5,617	1,474
15	Dholpur	5,427	391
16	Gangapur City	3,476	473
17	Jhalawar	1,313	793
18	Karauli	6,420	1,906
19	SawaiMadhopur	1,610	1,008
20	Tonk	430	755
21	Barmer	3,700	2,284
22	Bikaner	109	290
23	Churu	2,894	0
24	Jaisalmer	2,107	0
25	Jalore	648	173
26	Jodhpur	1,311	0
27	Pali	47	0
28	Sirohi	4,246	0
	Sub-Total	83,037	19,707
	Total	4,39,372	1,30,836

ANNEXURE-IV**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2004 ANSWERED IN THE LOK SABHA ON 30.07.2026**

Off-grid solar based household electrification under New Solar Power Scheme

S. No.	States	No. of households electrified
PVTG Households under PM JANMAN		
(a)	Andhra Pradesh	1531
(b)	Chhattisgarh	737
(c)	Jharkhand	2182
(d)	Madhya Pradesh	1193
(e)	Karnataka	179
(f)	Kerala	88
(g)	Telangana	126
(h)	Tripura	1703
Tribal Households under DA JGUA		
(i)	Arunachal Pradesh	3999
(j)	Manipur	100
Total		11838
